COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 109 OF 2016

Dated: 25th October, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

M/s Cauvery Hydro Energy Ltd. ... Appellant(s)

Vs.

Karnataka Power Transmission Corporation Ltd. & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Nikhil Majithia

Counsel for the Respondent(s) : Ms. Pratiksha Mishra for R-1 to 2

ORDER

It is stated that there is bereavement in the family of learned counsel appearing for respondent Nos. 1 & 2.

List the matter on <u>06.11.2017</u>. In the meantime, learned counsel for the parties may file written submissions after serving copy on the other side.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd